

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 06-10-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 10 of 2014 (SZ) (THC) (WP. No. 41532 of 2012)	Environment Support Group, Banashankari II Stage, Bangalore & Another Vs National Biodiversity Authority Rep. by its Chairman, Chennai and 7 Others	Ms.Bhargavi S.Rao (P1) Party in Person Sri. Leo F Saldhana (P2) Party in person M/s.M.R Gokul Krishnan for R1, R2 M/s.Devaraj Ashok for R3, R4 M/s P.V. Balasubramaniam and Apoorve Vashishta for R6 M/s Abdul Saleem and Vidyalakshmi for R7 M/s.Ravi and Senthilkumar for R8	Pending before Apex court
2	Application No. 143 of 2016 (SZ)	Suo motu Proceedings initiated based on the News Item Published in the "EaNadu" Newspaper Chennai Edition, dated 3.7.2016 Vs The Secretary to Government of Tamil Nadu, Department of Environment and Forests, Chennai and others	M/s. M.K Subramanian M.Santhanaraman for R1 & R3 M/s. T.S.Rajamohan for R2 M/s. H.Yasmeen Ali for R4 & R5 M/s. Surya prakash for R6 M/s. E.Manoharan for R7 M/s.Taurus Associates for R8 M/s.Delight Law Associates for R9	For Report

3	Application No.203 of 2015(SZ)	<p>Karivetty, Katthalai, Mummudicholagam, Sathappadi, U. Adhanoor, Valayamadevi, Valayamadevi Keel Villagers Land, House and Plot Owners Association, Rep. by its President Mr. R, Kaliamoorthy, Cuddalore Dist.</p> <p>Vs</p> <p>The Govt of India Rep by its Secretary MoEF, New Delhi and 5 others</p>	<p>M/s. Thangavel Counsel for Applicant</p> <p>M/s. M. Sumathi for R1 M/s. E. Manoharan for R2 M/s. M. K. Subramanian for R3 & R4 M/s. N. Nithyanantham for R5 M/s. R. Dhanasekar for R6</p>	For Arguments
4	Appeal No 43 of 2015 (SZ)	<p>M. Rajendran Musiri, Trichy.</p> <p>Vs</p> <p>The Union of India New Delhi and 2 Others</p>	<p>M. Rajendran Party in Person</p> <p>Mr. Syed Nurullah Sheriff for R1 & R2 M/s. M. K. Subramanian E. Manoharan for R3</p>	For Arguments

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Registrar

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Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.101 of 2017(SZ) IN Application No. 273 of 2016(SZ)	Sri.B.Harsha Vardhan Hyderabad, Telangana Vs The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 4 others	M/s.Sanjay Upadhyay Counsel for Applicant Mr.M.R.Gokul Krishnan for R1 M/s. H.Yasmeen Ali for R2, R3 M/s.R.Parthasarathy for R4	To appoint an independent committee
	M.A.No.127 of 2017(SZ) IN Application No. 273 of 2016(SZ)	The State of Telangana Rep by its Chief Secretary, Secretariat, Hyderabad and 2 others Vs The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 2 others	M/s. H.Yasmeen Ali Counsel for Applicant Mr.M.R.Gokul Krishnan for R1 M/s.Sanjay Upadhyay for R3	For direction
	Application No. 273 of 2016(SZ)	Sri. B.Harsha Vardhan Hyderabad, Telangana Vs The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 4 others	M/s.Sanjay Upadhyay Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 M/s. H.Yasmeen Ali for R2, R3 M/s.R.Parthasarathy for R4	For hearing

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